## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2353
ANSWERED ON:09.08.2010
MISUSE OF INDUSTRIAL EXPLOSIVES
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether serious concern has been expressed over increasing misuse of industrial explosives and their easy accessibility/ availability in the country;
- (b) if so, whether the Government proposes to tighten the control over the accessibility of industrial explosives to prevent these material from falling into the undesirable hands; and
- (c) if so, the detail thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a): No, Madam. The manufacture, import/export, transport and possession for sale or use of explosives are regulated under the provisions of the Explosives Act, 1884. Thus, the supply and availability of the explosives is restricted only to the license holders.
- (b) & (c): The provision for Armed Guards while transporting the explosives by road and intimation to the Local Police before movement of explosives by road have been incorporated in the Explosives Rules, 2008 to maintain a close vigil on the movement of explosives.